

tending that the remission of his sentence by four years by the President of Pakistan and a further remission of four years contained in an order passed by the Governor, were separate and independent periods of remission totalling the full period of his original conviction of eight years. Therefore, his detention beyond June 26, 1962 was illegal.

(b) The initial hearing took place at the end of November, 1962 and it has now been resumed by the larger Bench of the Dacca High Court and is still continuing.

Jawans Hospitalised

892. Shri Bishanchander Seth: Will the Minister of Defence be pleased to state:

(a) the total number of Jawans from NEFA and Ladakh fronts at present under hospitalisation;

(b) how many of them have been discharged;

(c) the total number of Jawans who have proved unfit for the army after hospitalisation; and

(d) what kind of assistance Government are considering for those who cannot serve the army?

The Minister of Defence (Shri Y. B. Chavan): (a) It is presumed that the question relates to other ranks. Total number of this category of personnel from NEFA and Ladakh fronts undergoing treatment in various Military Hospitals is 1,664.

(b) and (c). The number of other ranks who will be discharged after treatment or will have to be invalided out, cannot be stated until all the cases have been treated to finality.

(d) Disability pension is given to all those whose disability is assessed at 20 per cent. or more. Those whose disability is 100 per cent. and who are considered to be in need of a constant

attendant, are given constant attendance allowance in addition to disability pension, subject to fulfilment of certain prescribed conditions. Those disabled due to military service are entitled to free medical treatment and provision of artificial limbs.

Facilities for vocational/technical training are also available for servicemen who are discharged from Army service on account of medical disability, at Rehabilitation Training Centres, e.g., the Queen Mary's Technical School, Kirkee, the training Centre for the Adult Blind, Dehradun and the Training Centre for the Adult Deaf, Hyderabad. During the period of training, the trainees are given a stipend of Rs. 50 p.m. each in Queen Mary's Technical School, Kirkee of which Rs. 38 p.m. is spent on board and lodging. In the other two institutions, board, lodging and clothing are provided free. On completion of the training, disabled ex-servicemen are assisted in finding employment through the Special Employment Exchanges located at Bombay, Delhi, Madras and Hyderabad.

Radio Sets for Border Areas

893. Shri Venkatasubbaiah: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any arrangements have been made to supply radio sets to rural population in the border areas to boost the morale of the people; and

(b) if so, what are the arrangements and how many villages have been provided with radio sets?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):

(a) Yes, Sir.

(b) Under a subsidy scheme, community listening radio sets for installation in villages, including those in border areas, are being supplied to States each year since 1954-55. The total number of radio sets supplied so far is 78,025. The responsibility for